

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-1, SECTION-1

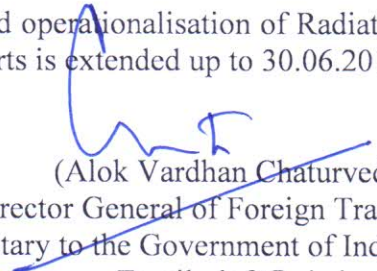
GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE AND INDUSTRY  
DEPARTMENT OF COMMERCE  
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 80 / (2015-2020)  
NEW DELHI: Dated the 22 March, 2019

**Subject:** Amendment in Para 2.54 of the Handbook of Procedures, 2015-2020.

In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy, 2015-2020, the Director General of Foreign Trade hereby amends sub-para (v)(ii) of Para 2.54 of the Handbook of Procedure (2015-20) and extends the deadline to install and operationalize Radiation Portal Monitors and Container Scanners by 30.06.2019. Such sea ports which fail to meet the deadline will be derecognised for the purpose of import of unshredded metallic scrap w.e.f 01.07.2019.

**Effect of this Public Notice:** The period for installation and operationalisation of Radiation Portal Monitors and Container Scanner in the designated ports is extended up to 30.06.2019.

  
(Alok Vardhan Chaturvedi)  
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and Ex-Officio Additional Secretary to the Government of India  
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[Issued from No.01/89/180/53/AM-01/PC-2 (B)/ e - 2382]